

File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 8th March 2021

ORDER

There shall be Special Bench on 9.3.2021 to attend the matters listed before Hon'ble Acting President Shri B.S.V. Prakash Kumar and Hon'ble Shri Hemant Kumar Sarangi, Member (Technical). Hon'ble Shri Hemant Kumar Sarangi, Member (Technical) is on leave. The bench shall comprise of:

Principal Bench at NCLT, New Delhi- Court No. I (Spl Bench)

- 1. Shri B.S.V Prakash Kumar, Acting President
- 2. Dr. V.K. Subburaj, Member (Technical)

Hon'ble Dr. V.K. Subburaj, Member (Techncial) shall first take up the matters of the Principal Bench (Court No. I) and then attend to matters of thier own Division Bench (Court No. VI).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 23.2.2021 for 9.3.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Samendra Shukla) Assistant Registrar

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secreatry, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/ Cuttack/Kochi/ Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Council.